

BEFORE THE NATIONAL GREEN TRIBUNAL
CENTRAL ZONAL BENCH, BHOPAL
Original Application No. 57/2017

Petitioner Piyush Mishra
Versus
Respondents Commissioner, Municipal Corporation,
 Bhilai & ors

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Date: 12.08.2021

Place: Bhopal

Humble Respondent **CECB**



Through Counsel
 [Adv. Parul Bhadoria]

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INSPECTION REPORT ON BEHALF OF RESPONDENT NO. 3 & 4,
CHHATTISGARH ENVIRONMENTAL CONSERVATION BOARD
[CECB]

1. That, the instant matter was filed by the applicant alleging illegal dumping of solid waste and violation of Solid Waste Management Rules, 2016 in Ghasidas Nagar, Bhilai, Chhattisgarh. The Hon'ble Tribunal decided the matter vide its detailed order dated 09.10.2017.
2. That, in compliance of the directions contained in the order dated 09.10.2017, Respondent No. 1 Municipal Corporation Bhilai, vide letter dated 12.08.2021 stated that the work of bio-remediation of trenching ground has been completed. A copy of the same is attached herewith for your kind perusal as **Annexure R-02**. In order to verify the same Respondent no. 3, conducted inspection of the trenching ground on 12.08.2021, wherein it was noted that compliance of the order dated 09.10.2017 was ensured by Respondent no. 1. A copy of the same is attached herewith for your kind perusal as **Annexure R-02**.
3. That, Hon'ble Tribunal may kindly be pleased to take the aforesaid report on record.

Date: 12.08.2021
Place: Bhopal

Humble Respondent No. 3 & 4, CECB



Through Counsel
[Adv. Parul Bhadoria]

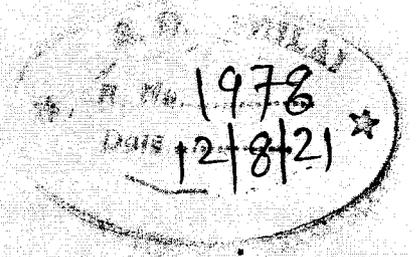
कार्यालय नगर पालिक निगम, भिलाई

क. / स्वा.वि. / 634 / 2021 /

भिलाई, दिनांक 12 / 8 / 2021

प्रति,

क्षेत्रीय अधिकारी,
उ.ग. पर्यावरण संरक्षण मण्डल
5 / 32 बंगला भिलाई,



विषय :- एन.जी.टी. प्रकरण क्रमांक 57/2017 आदेश दिनांक 09.10.2017 के संबंध में।

उपरोक्त विषयांतर्गत माननीय नेशनल ग्रीन ट्रिब्यूनल भोपाल के आदेश एन.जी.टी. प्रकरण क्र. 57/2017 आदेश दिनांक 09.10.2017 के अनुपालन में नगर पालिक निगम, भिलाई के ट्रेचिंग ग्राउण्ड, जामुल में निगम भिलाई द्वारा कराये गये कार्यों का विवरण निम्नानुसार है :-

1. बिन्दु क्रमांक 01 में दिये गये आदेशानुसार नगर पालिक निगम, भिलाई द्वारा दिनांक 21.05.2018 की स्थिति में 100 प्रतिशत बाउण्ड्रीवाल का निर्माण किया जा चुका है, एवं स्वच्छता से संबंधित स्लोगन भी लिखाये गये है।
2. बिन्दु क्रमांक 02 में दिये गये आदेशानुसार ट्रेचिंग ग्राउण्ड, जामुल के बाउण्ड्रीवाल में आगे एवं पीछे की ओर गेट लगा लिया गया है।
3. बिन्दु क्रमांक 03 में दिये गये आदेशानुसार ट्रेचिंग ग्राउण्ड परिसर के बाहर 300 नग एवं परिसर के अंदर 100 नग पौधा का रोपण किया गया है।
4. ट्रेचिंग ग्राउण्ड में सर्विस रोड का निर्माण कार्य भी कराया गया है।
5. बिन्दु क्रमांक 04 में दिये गये आदेश के परिपालन में नगर पालिक निगम, भिलाई के द्वारा ट्रेचिंग ग्राउण्ड में डम्प कचरे का ठोस अपशिष्ट प्रबंधन हथालन नियम 2016 के तहत अक्टूबर 2018 से बायोरेमिडेशन (माइनिंग) का कार्य प्रारंभ किया गया था। प्रश्नाधीन क्षेत्र में डम्प कचरों को बायोरेमिडेशन (माइनिंग) पद्धति के अंतर्गत निष्पादन किया गया। उक्त कार्य दिसंबर 2019 तक पूर्ण करा दिया गया, तथा ट्रेचिंग ग्राउण्ड की उक्त भूमि रिक्त हो गई है उक्त भूमि पर आगामी कार्य योजना निम्नानुसार तैयार की गयी है।
- 5.1 उक्त भूमि पर राज्य शासन की गोधन न्याय योजना के अंतर्गत वर्मी कम्पोस्ट बनाने का कार्य किया जा रहा है।
- 5.2 उक्त भूमि पर स्वच्छ भारत मिशन के अंतर्गत मिशन क्लीन सिटी योजना के तहत एस.एल.आर.एम. सेंटर का संचालन किया जा रहा है।
- 5.3 माननीय नेशनल ग्रीन ट्रिब्यूनल के गाईडलाइन अनुसार 7 एकड़ भूमि पर वन विभाग द्वारा ऑक्सीजन बनाने के लिये कार्य योजना तैयार की जा रही है।

कमशः.....

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12/8/21

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5.4 निकाय क्षेत्र से निकलने वाले सी एण्ड डी के निष्पादन हेतु संयंत्र की स्थापना किये जाने का प्रस्ताव भी प्रस्तावित है।

उपरोक्तानुसार माननीय नेशनल ग्रीन ट्रिब्यूनल भोपाल के आदेश के परिपालन में संपूर्ण कार्यवाही पूर्ण कर ली गयी है, एवं उक्त रिक्त भूमि की आगामी कार्य योजना उपरोक्तानुसार प्रस्तावित है।

तदनुसार प्रतिवेदन सादर सूचनार्थ।

स्वास्थ्य अधिकारी
नगर पालिक निगम
भिलाई

भिलाई, दिनांक 12 / 8 / 2021

पृ.क./स्वा.वि./635 /2021/
प्रतिलिपि :-

आयुक्त, नगर पालिक निगम, भिलाई को सादर सूचनार्थ संप्रेषित।

स्वास्थ्य अधिकारी
नगर पालिक निगम
भिलाई

Inspection Report of Trenching Ground

Near Jamul, Municipal Corporation Bhilai,
Distt. Durg (C.G.)

Annexure R-02

01. **Address of Trenching Ground:-** Trenching Ground, Near Jamul,
Municipal Corporation, Bhilai,
Dist. Durg (C.G.).
02. **Subject and reference of inspection :-**
- (i) Hon'ble NGT order dated 09 October, 2017 in the matter of O.A. No.- 57/2017 titled as Piyush Mishra Vs The Commissioner, Nagar Palik Nigam, Bhilai & 3 others.
- (ii) Inspection of the Trenching Ground by the officials of the Board on 12.08.2021
04. **Inspecting Officer:-** Abhineet Singh Chauhan, Asst.Engineer. CEGB, Bhilai
Shiv Prasad, Chemist, CEGB, Bhilai
05. **Representative of :-** Shri Dharmendra Mishra, Health Officer,
Municipal Corporation Shri Javed Ali, Asst. Health Officer
Bhilai
06. **Observations :-** In compliance of Hon'ble NGT O.A. no. 57/2017 dated 09.10.2017 the following observation has been made :-
- (i) Boundary wall was found established around the periphery of trenching ground having front and back gate.
- (ii) Plantation was found inside and outside of the trenching ground.
- (iii) Service road has been made inside the trenching ground.
- (iv) As per the solid waste management rule 2016, amended 2018 for the decomposition of municipal solid waste bio-remediation process was adopted by the municipal corporation. The aforesaid work was completed by December 2019.

No visible municipal solid waste was found in the trenching ground.



Shiv Prasad
Chemist
C.G.Environment Conservation
Board, Bhilai, Durg



Abhineet Singh Chauhan,
Asst.Engineer
C.G.Environment Conservation
Board, Bhilai, Durg



